

Serial
No. of
Order

Date of
Order

Order with Signature

7 23-7-92 Call on 29-9-92 for fixing a date of hearing. Computer if any, shall be filed in the margin.

[Signature]
Vice-Chairman.

8 2-9-92 Call on 1-10-92 for fixing a date of hearing. Computer if any, shall be filed in the margin.

[Signature]
Vice-Chairman.

9. 20.7.95 This case may be listed on 21.7.95 under the heading for dismissal.

[Signature]
Member (Admn.)

[Signature]
Member (Judl.)

10 21.8.95 Adjourned to 25.7.1995.

[Signature]
MEMBER (ADMINISTRATIVE)

[Signature]
MEMBER (JUDICIAL)

11 27-7-95 Adjourned to third week of August, 1995.

[Signature]
Member (Admn.)

[Signature]
Member (Judl.)

12 6.11.95 No one present for the petitioner throughout the day and even when it is called after lunch hour. Respondents' counsel present. Dismissed for default.

[Signature]
VICE-CHAIRMAN
[Signature]
MEMBER (ADMINISTRATIVE)